



(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 A.M ON 30.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/265/IB/2018
PETITION NUMBER : CP/39/ (IB)/2018
NAME OF THE APPLICANT : INDIAN OVERSEAS BANK
NAME OF THE RESPONDENT : TIFFINS BARYTES ASBESTOS AND PAINTS LTD
UNDER SECTION : 60(5)(C)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Mr. Vasudevan R P	R. RAGAVENDRAN For K. Moorthy Advocate	
2.	Committee of Creditors	R. MURARI Advocate	

ORDER

Matter is called. There is no representation on behalf of the Applicant. Counsel for the Resolution Professional present. Counsel for the CoCs present and prayed for time for filing application for impleadment of the CoCs in the matter. At request, time is enlarged. Put up on 30.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)